

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 262 of 2014

Dated : **19th October, 2015**

Present: **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Punjab State Transmission Corporation Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Avinash Menon,
Mr. Shubham Arya
Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Sakesh Kumar for R-1

ORDER

Heard Mr. Sakesh Kumar, learned counsel for the Respondent/
Commission at some length.

Post this appeal for further hearing on **1.12.2015**.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

vt/jps